

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH (NEW DELHI)
CAUSE LIST
FARIDKOT HOUSE

Date: 03rd February, 2015
TIME: 10.30 A.M.

HON'BLE MR JUSTICE Swatanter Kumar
CHAIRPERSON

S.No	Case No.	Parties	Counsel For Parties
FOR DIRECTIONS			
1.	Appeal No. 07/2015	Jalbiradari & Anr. Vs MoEF & Ors.	Ms. Gayatri Singh, Adv. for Appellant Mr. Pratap S. Jadhav, Adv. for R – 2 Mr. D.M. Gupte, Adv. for R – 3 to 5 Ms. Kiran Bagalia, Adv. for R – 6 Mr. K.S. Patil, Adv. for R – 7 Mr. Chirag Chovan, Adv. for R - 8

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH (NEW DELHI)
CAUSE LIST
Joint Sitting of Court No. 1 & 2
FARIDKOT HOUSE

Date: 03rd February, 2015
TIME: After the above Bench

HON'BLE MR JUSTICE Swatanter Kumar
CHAIRPERSON

HON'BLE MR JUSTICE U.D. Salvi
JUDICIAL MEMBER

HON'BLE Dr. Devendra Kumar Agrawal
EXPERT MEMBER

HON'BLE MR Bikram Singh Sajwan
EXPERT MEMBER

HON'BLE MR Ranjan Chatterjee
EXPERT MEMBER

S.No	Case No.	Parties	Counsel For Parties
CASES OF COURT No. 1			
FOR DIRECTIONS			
1.	Original Application No. 306/2013	Sanjay Kumar Vs Union of India & Ors.	Mr. Gaurav Kumar Bansal, Adv. For Applicant Mr. Vikas Malhotra, Adv. For R – 1 Mr. B.V. Niren, Adv. For R – 2 Mr. Vivek Kr. Tandon, Adv. For R – 3, 8 & 9 Mr. P.L. Gautam, Adv. For R – 4 Mr. Balendu Shekhar, Adv. For R-5 & 7 Mr. Sunil Goel, Adv. For R – 6
FOR ADMISSION			
2.	Original Application No. 32/2015	Ali Jaan Vs State of Uttar Pradesh & Ors.	Mr. Sudakshina Rathor, Adv. for Applicant

3.	Original Application No. 34/2015	Ajeya Bhardwaj Vs MoEF & Ors.	Mr. Ajeya Bhardwaj, Adv. in person
4.	M.A No. 73/2015 in Appeal No. 04/2012	Nirma Limited Vs MoEF & Ors.	Mr. Prashanto Chandra Sen, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
5.	Original Application No. 189/2014 (M.A No. 654/2014 & M.A No. 80/2015)	D.K. Joshi Vs Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Vivek Chib, Adv. for R – 1 Ms. Savitri Pandey, Adv. for R – 2, 3 & 6 Mr. Pradeep Mishra, Adv. for R – 4 MR. J.M. Sharma, Sr. Adv. along with Mr. Ravi P. Mehrotra, Adv. for R – 5 Mr. Avijit Bhushan, Adv. for R - 7
FOR HEARING			
6.	Appeal No. 1/2015 (M.A. No.12/2015, M.A. No.13/2015 & M.A No. 74/2015)	Taurus International (Projects) Pvt. Ltd. Vs. Delhi Pollution Control Committee.	Mr. Manoj Kumar, Adv. for Appellant Ms. Rachna Golchha, Adv. & Mr. Sanjeev Ralli, Adv. for R – 1
7.	Original Application No. 195/2014	M/s Associated Limestone Ltd. Vs Secretary, MoEF, Govt. of India & Anr.	Mr. Ashwani Chobisa, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R- 1
8.	Appeal No. 37/2014 (M.A No. 856/2014)	U.P. P.C.B & Anr. Vs Haji Mohd. Imran Quraishi	Mr. Pradeep Mishra, Adv. for Appellant Mr. Sudhir Kulshrestha, Adv. for Respondent Mr. Aagney Sail, Adv. (Local Commissioner)
9.	Original Application No. 58/2013 (M.A No. 898/2013, M.A No. 216/2014, M.A No. 242/2014, M.A No. 268/2014, M.A No. 339/2014 to M.A No. 341/2014)	Sonya Ghosh Vs Govt. of NCT of Delhi & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Aagney Sail, Adv. for Applicant Mr. Vivek Kr. Tandon, Adv. for R – 1, 5 & 8 Mr. Sanjay Dewan, Adv. for R - 2 Mr. Rajiv Bansal, Adv. for R -3 Mr. Vikas Malhotra, Adv. for R – 6 Mr. B.V. Niren, Adv. for R - 7 Mr. Parag Tripathi, Sr. Adv. along with Ms. Manisha, Adv. in M.A No. 216/2014 Mr. B.K. Sood, Adv. in M.A No. 242/2014 & M.A No. 268/2014
10.	Original Application NO. 92/2014 (M.A No. 271/2014)	V.K. Kukur & Anr. Vs Govt. of NCT of Delhi & Ors.	Mr. Ravi Gupta, Sr. Adv. along with Mr. Tanmaya Mehta, Adv. for Applicant Mr. V.K. Tandon, Adv. for R - 1 Mr. Sanjay Dewan, Adv. for R – 2
11.	Original Application No. 171/2013 (M.A No. 671/2013, M.A No. 672/2013, M.A No. 714/2013 M.A No. 749/2013, M.A No. 1109/2013, M.A No. 411/2014, M.A No. 415/2014, M.A No. 417/2014, M.A No. 538/2014 & M.A No. 547/2014) (State of Uttar Pradesh & All Noticees) M.A No. 717/2013 (State of Rajasthan) M.A No. 975/2013	National Green Tribunal Bar Association Vs MoEF & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Avijit Roy, Adv. for R – 3 Ms. Anjani Singh, Adv. for R – 4 Mr. C.D. Singh, Adv. for R – 5 & 15 Mr. Shridhar Y. Chitale, Adv. for R – 6 Ms. Hemantika Wahi, Adv. for R - 7 Mr. Narender Hooda, Sr. Adv. along with Mr. D.P. Singh, Adv. for R - 8 Mr. Suryanarayana Singh, AAG. for R – 9 Mr. Kumar Anurag Singh, Adv. for R - 11 Mr. Jogi Scaria, Adv. for R – 13 Mr. Mukesh Verma, Adv. for R – 14 Mr. Sapam Biswajit, Adv. for R – 16 Mr. Ranjan Mukherjee, Adv. for R - 17

	(State of Himachal Pradesh) (State of Punjab) (State of Haryana & All Noticees) (M.A No. 649/2014)		Mr. P.P. Sharma, Adv. for R – 18 Mr. Vivek Kr. Tandon, Adv. for R - 20 Mr. Shibashish Mishra, Adv. for R - 21 Mr. Anil Soni, AAG for R – 23 Mr. Amit Lubhaya, Adv. for R – 24 Ms. Aruna Mathur, Adv. for R - 25 Mr. Abdul Saleem, Adv. for R – 26 Mr. Pranab Prakash, Adv. for R - 27 Ms. Savitri Pandey, Adv. for R–28, 36, 38, 42 & 43 Mr. Abhishek Atrey, Adv. for R – 29 Mr. Bikas Kar Gupta, Adv. for R - 30 Mr. K.V. Jagdishvaran, Adv. for R – 31 Mr. Shubham Bhalla, Adv. for R – 32 Mr. Ashok Kumar, Adv. for R – 33 & 34 Mr. B. Banaja, Adv. for R – 38 Mr. Raman Yadav, Adv. for R - 39 Ms. Alpana Poddar, Adv. for R – 40 Mr. Daleep Kr. Dhyani, Adv. for R – 41 Mr. Sidhartha Dave, Adv. for R – 45 Mr. Pramod Kumar, Adv. for Noticee 9 Mr. Ajit Sharma, Adv. in M.A 739/2013 Mr. S.M. Wadekra, Adv. in M.A 975/2013 Mr. Sudeep Vijayan, Adv. in M.A No. 1084/2013 & 1085/2013 Mr. Suraj Prakash Singh, Adv. in M.A No. 1109/2013 Mr. Tushar Singh, Adv. in M.A 278/2014
--	---	--	--

WP (C)3727/1985 M.C. MEHTA Vs. UNION OF INDIA along with following Cases

12.	Original Application No. 196/2014 (M.A No. 879/2014, M.A No. 62/2015 & M.A No. 67/2015)	Krishan Kant Singh V/s M/s. Hindustan Cocacola Beverages Pvt. Ltd., Mehdiganj, Rajatalab, Varanasi	Mr. Rahul Choudhary, Adv. for Applicant Mr. Amit Sibal, Sr. Adv. along with Mr. Manu Aggarwal, Adv. for R – 1 Mr. Vikas Malhotra, Adv. for MoEF Mr. Raj Kumar, Adv. for R – 3 Mr. Abhishek Attrey, Adv. for R – 4 Ms. Savitri Pandey, Adv. for R – 5 Mr. Pradeep Mishra, Adv. for R – 6 Mr. Devashish Bharuka, Adv. for R – 18 Mr. Jayesh Gaurav, Adv. for Jharkhand P.C.B Mr. Sanjeev Ralli, Adv. Mr. Narender Hooda, Sr. Adv. along with Ms. Bano Deswal, Adv. for State of Haryana Mr. B.V. Niren, Adv. for M/o Water Resources Mr. Bikas Kar Gupta, Adv. for State of West Bengal Mr. Amit Agarwal, Adv. for W.B. P.C.B Ms. Yogmaya Agnihotri, Adv. for CECB Ms. Angeli Dayal, Adv. for IOCL Ms. Antima Bazaz, Adv. Mr. Rudreshwar Singh, Adv. for State of Bihar Mr. Pawan Upadhyay, Adv. Mr. S.A. Zaidi, Adv. Ms.Panchajanya Batra Singh, Adv. Mr. C.D. Singh, Adv. for State of M.P. Dr. Yash Pal Singh, Adv. Mr. A.A. Aron, Adv. Mr. Anil Grover, AAG of Haryana Ms. Vanita Bhargava, Adv. Ms. Shrishti Govil, Adv.
-----	--	--	---

			Mr. Prakash Kumar Singh, Adv.
13.	Original Application No. 200/2014 (C.W.P. No. 3727/1985)	M.C. Mehta Vs Union of India & Ors.	
14.	Original Application No. 204/2014	Krishan Kant Singh V/s M/s. Deoria Paper Ltd., Hata Road, Narainpur, Deoria	
15.	Original Application No. 205/2014	Krishan Kant Singh V/s M/s. Yash Paper Ltd., Darshan Nagar, Faizabad	
16.	Original Application No. 206/2014	Krishan Kant Singh V/s CPCB	
17.	Original Application No. 215/2014	Krishan Kant Singh V/s M/s. Pilkhuwa Dairy	
18.	Original Application No. 218/2014	Krishan Kant Singh V/s M/s. Saf Yeast	
19.	Original Application No. 219/2014	Krishan Kant Singh V/s M/s. Indian Farmers Fertilizers Cooperative	
20.	Original Application No. 220/2014	Krishan Kant Singh V/s M/s. VRS (Foords) M/s. Ved Ram & Sons	
21.	Original Application No. 234/2014	Krishan Kant Singh V/s Bhardwaj Textile 76 A Dada Nagar Kanpur	
22.	Original Application No. 247/2014	Krishan Kant Singh V/s M/S Starilite Bruchan Ltd. Narang Distillery Pvt. Ltd. Nawab Ganj Gonda	
23.	Original Application No. 250/2014	Krishan Kant Singh V/s M/s Triveni Engg Industry Ltd. Ramkola Kushinagar	
24.	Original Application No. 64/2014 (M.A No. 137/2014)	Rahul Shukla Vs Triveni Engineering & Industries Ltd. Ramkola Unit	Mr. M.C. Mehta, Adv. for Applicant Mr. Chetan Sharma, Sr. Adv. along with Mr. Anunaya Mehta, Adv. for R – 1 Mr. Abhishek Paruthi, Adv. for R - 2 Mr. Pradeep Mishra, Adv. for R – 3 Ms. Savitri Pandey, Adv. for R – 4 & 5
25.	Original Application No. 251/2014	Krishan Kant Singh V/s M/s Kisan Sahkari Chini Mills Ltd. Jahagirabad Anoopshahr District Booldandshehar	
26.	Original Application No. 253/2014	Krishan Kant Singh V/s M/s Kisan Sahkari Chini Mills Villg. Shekhupur District Badaun	
27.	Original Application No. 254/2014	Krishan Kant Singh V/s M/s Kisan Sahkari Chini Mills Ltd. Ghosi Mau	
28.	Original Application No. 259/2014	Krishan Kant Singh V/s	

		Shree Jagdamba Knith Pvt. Ltd. P No. 95-105 Site B Surajpur Greater Noida	
29.	Original Application No. 260/2014	Krishan Kant Singh V/s Avon Dying 41 A Industrial Area Dada Nagar Kanpur UP	
30.	Original Application No. 261/2014	Krishan Kant Singh V/s Super Dyeing & Bleaching Works Plot No. 39 A Dadanagar Kanpur UP	
31.	Original Application No. 265/2014	Krishan Kant Singh V/s Nadri Tanning Industry 96 A Wajidpur Jajmau	
32.	Original Application No. 266/2014	Krishan Kant Singh V/s Naz Tanners 150 Ft Road Jajmau	
33.	Original Application No. 267/2014	Krishan Kant Singh V/s Arshi Enterprises (Najula Tannery) 175/158 B-2 Bhuriyaghat Jajmau	
34.	Original Application No. 268/2014	Krishan Kant Singh V/s Kazi Leather industries 177 Chhabeepurwa Jajmau	
35.	Original Application No. 269/2014	Krishan Kant Singh V/s Blue Star Finisers 996-999 Wajidpur Jajmau	
36.	Original Application No. 270/2014	Krishan Kant Singh V/s Dinesh Tanners 913 Wajidpur Jajmau	
37.	Original Application No. 271/2014	Krishan Kant Singh V/s Diamont Tanners 915 Wajidpur Jajmau	
38.	Original Application No. 272/2014	Krishan Kant Singh V/s New Jawed Tannery 480/379 Wajidpur Jajmau	
39.	Original Application No. 273/2014	Krishan Kant Singh V/s Khatun Tanners (Rasid Tanners) Hindustan Compound Jajmau	
40.	Original Application No. 301/2014	Krishan Kant Singh V/s S.R.Tannery (Old name- S.R. Glue) Ahmad Nagar Jajmau	
41.	Original Application No. 302/2014	Krishan Kant Singh V/s Sabra Leather Finisers 94 E Wajidpur, Jajmau	
42.	Original Application No. 303/2014	Krishan Kant Singh V/s Union Tanners (Crown International) 104/90 A Sanjay Nagar Jajmau	
43.	Original Application No. 304/2014	Krishan Kant Singh V/s N.S. Tanners 84-A Wajidpur Jajmau (Out of 402 Industries)	
44.	Original Application No.	Krishan Kant Singh	

	307/2014	V/s Zinat Tanners 183 A Ramrai Sarai Jajmau	
45.	Original Application No. 312/2014	Krishan Kant Singh V/s M/s H.J. Tannery Pvt. Ltd. Jolly Road Muzaffarnagar	
46.	Original Application No. 313/2014	Krishan Kant Singh V/s N.R.Tanners Bhuriyaghat Jajmau	
47.	Original Application No. 316/2014	Krishan Kant Singh V/s Diesel Locomotive Works, Maduwadeah, Varanasi	
48.	Original Application No. 317/2014	Krishan Kant Singh V/s M/s Triveni Engg. Industries Ltd. Bilaspur, Jolly Road, Muzaffarnagar	
49.	Original Application No. 318/2014	Krishan Kant Singh V/s M/s Tikola Distillery Tikola Muzaffarnagar	
50.	Original Application No. 319/2014	Krishan Kant Singh V/s Ms. India Glycol Ltd. Gida, Gorakhpur	
51.	Original Application No. 320/2014	Krishan Kant Singh V/s Oudh Sugar Mill (Distillery Unit) Hargaon, Sitapur	
52.	Original Application No. 321/2014	Krishan Kant Singh V/s Dalmiya Chini Mills (Distt) Jawaharpur Ramkoat Sitapur	
53.	Original Application No. 322/2014	Krishan Kant Singh V/s Lords Distillery Ltd. Nandgunj Ghazipur U.P.	
54.	Original Application No. 323/2014	Krishan Kant Singh V/s M/s United Sprints Ltd. Rosa Shahjhanpur	
55.	Original Application No. 324/2014	Krishan Kant Singh V/s M/s Superior Industries Ltd. (Distillery) C.B. Gang Bareilly	
56.	Original Application No. 325/2014	Krishan Kant Singh V/s M/s Wave Distillery & Breweries Ltd. (Distillery Unit) Vill- Ahmadpura, Ramghat Road Tehsil- Atrauli	
57.	Original Application No. 326/2014	Krishan Kant Singh V/s M/s National Industrial Corporation Ltd. Raja ka sahaspur, Bilari Moradabad	
58.	Original Application No. 327/2014	Krishan Kant Singh V/s M/s Dhampur Sugar Mills Ltd. (Unit Distillery) Dhampur Diss. Bijnor U.P.	
59.	Original Application No. 328/2014	Krishan Kant Singh V/s M/s Daurala Sugar Works Distillery Unit Daurala Merrut	
60.	Original Application No.	Krishan Kant Singh	

	329/2014	V/s Kisan Sahkari Chinni Mills Ltd. (Sugar Unit) Kayamganj, Farrukhbad, UP	
61.	Original Application No. 330/2014	Krishan Kant Singh V/s Nav Bharat Duplex Ltd. Badnauli Modi Nagar Hapur Road, Hapur (Waste Paper)	
62.	Original Application No. 331/2014	Krishan Kant Singh V/s Ved Cellulose Ltd. Khasra No.231 & 232 16 KM Hapur Road, Hapur (Waste Paper)	
63.	Original Application No. 332/2014	Krishan Kant Singh V/s M/s Garg Duplex & Paper Mills (P) Ltd. Bhopa Road	
64.	Original Application No. 333/2014	Krishan Kant Singh V/s Shri Bhawani Paper Mills Ltd. Raebareli	
65.	Original Application No. 334/2014	Krishan Kant Singh V/s M/s Dev Priya Fibers Pvt Ltd Panchli Bagpath Road Merrut	
66.	Original Application No. 335/2014	Krishan Kant Singh V/s M/s Dev Priya Product Ltd Vill Saini Mawana Road Merrut	
67.	Original Application No. 336/2014	Krishan Kant Singh V/s M/s Dev Priya Papers Ltd Vill Saini Mawana Road Merrut	
68.	Original Application No. 337/2014	Krishan Kant Singh V/s M/s Dev Priya Industries Ltd Vill Saini Mawana Road Merrut	
69.	Original Application No. 338/2014	Krishan Kant Singh V/s M/s Anand Duplex Ltd. Unit- 1 Vill-Saini Mawana Road Merrut	
70.	Original Application No. 339/2014	Krishan Kant Singh V/s M/s Anand Triplex Board Ltd. Vill-Saini Mawana Road Merrut	
71.	Original Application No. 340/2014	Krishan Kant Singh V/s Haque Tanners, Jajmau Kanpur	
72.	Original Application No. 341/2014	Krishan Kant Singh V/s Threads (India) Ltd. Chowbeypur, Kanpur-209203	
73.	Original Application No. 342/2014	Krishan Kant Singh V/s Kathuria Brothers A-12 Merrut Road Ind. Area	
74.	Original Application No. 343/2014	Krishan Kant Singh V/s Swan Tanning Ind. 199/201, Jajmau	
75.	Original Application No. 344/2014	Krishan Kant Singh V/s Anwar Ahamad Tannery 175/158 4C Bhuriyaghat Jajmau Kanpur	
76.	Original Application No.	Krishan Kant Singh	

	345/2014	V/s Habib Leathers 14B 150 Ft Fosd Jajmau Kanpur	
77.	Original Application No. 346/2014	Krishan Kant Singh V/s Hazi Badde Tanner Makku said ka bhatta Jajmau Kanpur	
78.	Original Application No. 347/2014	Krishan Kant Singh V/s Karamat Tanning Industries 783 Sanjay Nagar Kanpur	
79.	Original Application No. 348/2014	Krishan Kant Singh V/s Leather World 184 A-1 Wajidpur Jajmau Kanpur	
80.	Original Application No. 349/2014	Krishan Kant Singh V/s Mash International 83/69 Hindutsathan compound, Jajmau, Kanpur	
81.	Original Application No. 350/2014	Krishan Kant Singh V/s Rider Tanning Ind. 242 Gahhupua Jajmau Kanpur	
82.	Original Application No. 351/2014	Krishan Kant Singh V/s Rizwan Tannery 104/90A (22) Sanjay Nagar, Jajmau Kanpur Shams Leathers 150 Ft Road Jajmau Kanpur	
83.	Original Application No. 352/2014	Krishan Kant Singh V/s Shams Leathers	
84.	Original Application No. 353/2014	Krishan Kant Singh V/s Super Leather Finishers 406 K/409 Wajidpur Sanjay Nagar Jajmau Kanpur	
85.	Original Application No. 354/2014	Krishan Kant Singh V/s Aslam Tannery 42 K Bhuriyaghat Jajmau Kanpur	
86.	Original Application No. 355/2014	Krishan Kant Singh V/s Fida Hussain Tannery (Nafees Leather Finishers) 175/158A Bhuriyaghat Jajmau Kanpur	
87.	Original Application No. 356/2014	Krishan Kant Singh V/s Indian Tanning Industry 150 Ft. Road Jajmau Kanpur	
88.	Original Application No. 357/2014	Krishan Kant Singh V/s Sajid Tanners new name Kalid tanners Jajmau Kanpur	
89.	Original Application No. 358/2014	Krishan Kant Singh V/s Akhlak Tanners Jajmau Kanpur	
90.	Original Application No. 359/2014	Krishan Kant Singh V/s Nisha Enterprises (Saud Tanners) Jajmau Kanpur	
91.	Original Application No.	Krishan Kant Singh	

	360/2014	V/s Abdullah Tannery Pvt. Ltd. Jajmau Kanpur	
92.	Original Application No. 361/2014	Krishan Kant Singh V/s Finished Leather Job Work, Jajmau Kanpur	
93.	Original Application No. 362/2014	Krishan Kant Singh V/s Sajid Tanners, Jajmau Kanpur	
94.	Original Application No. 363/2014	Krishan Kant Singh V/s Best Training Industry, Jajmau Kanpur	
95.	Original Application No. 364/2014	Krishan Kant Singh V/s A.P.F. Tanners (Shabnam Tanners), Jajmau Kanpur	
96.	Original Application No. 365/2014	Krishan Kant Singh V/s Meraj Tanning Industries, Jajmau Kanpur	
97.	Original Application No. 366/2014	Krishan Kant Singh V/s Alig International, Jajmau Kanpur	
98.	Original Application No. 367/2014	Krishan Kant Singh V/s Aman Enterprises Taj Trader , Jajmau Kanpur	
99.	Original Application No. 368/2014	Krishan Kant Singh V/s Ajij Leather Finishers, Jajmau Kanpur	
100.	Original Application No. 369/2014	Krishan Kant Singh V/s M.I.Saddel Work , Jajmau Kanpur	
101.	Original Application No. 370/2014	Krishan Kant Singh V/s Jajmau Leather Finishers, Bihari Tannery, Jajmau Kanpur	
102.	Original Application No. 371/2014	Krishan Kant Singh V/s Kamal Enterprises Bhalla Estate, Jajmau Kanpur	
103.	Original Application No. 372/2014	Krishan Kant Singh V/s Everest Tanners 184 C-2 Burhiaghat, Jajmau Kanpur	
104.	Original Application No. 373/2014	Krishan Kant Singh V/s Everest Export 175/158 B-3 Burhiaghat, Jajmau Kanpur	
105.	Original Application No. 374/2014	Krishan Kant Singh V/s Habib Tannery Pvt. Ltd. , Jajmau Kanpur	
106.	Original Application No. 375/2014	Krishan Kant Singh V/s Khan Leather Finishers, Jajmau Kanpur	
107.	Original Application No. 376/2014	Krishan Kant Singh V/s Bablu Enterprises, Jajmau Kanpur	
108.	Original Application No. 377/2014	Krishan Kant Singh V/s	

		Farhan Tanners, Jajmau Kanpur	
109.	Original Application No. 378/2014	Krishan Kant Singh V/s Gem Tanners, Jajmau Kanpur	
110.	Original Application No. 379/2014	Krishan Kant Singh V/s Sultan Tanners, Jajmau Kanpur	
111.	Original Application No. 380/2014	Krishan Kant Singh V/s Reliance Tanning Ind. , Jajmau Kanpur	
112.	Original Application No. 381/2014	Krishan Kant Singh V/s Ahmad International, Jajmau Kanpur	
113.	Original Application No. 382/2014	Krishan Kant Singh V/s Navratan Industries, Jajmau Kanpur	
114.	Original Application No. 383/2014	Krishan Kant Singh V/s Nisar Sons (Lari Tannery) , Jajmau Kanpur	
115.	Original Application No. 384/2014	Krishan Kant Singh V/s Greater Arafat Tannery Pvt. Ltd. , Jajmau Kanpur	
116.	Original Application No. 385/2014	Krishan Kant Singh V/s Khalid Tannery, Jajmau Kanpur	
117.	Original Application No. 386/2014	Krishan Kant Singh V/s Hamid Leather Finisers, Jajmau Kanpur	
118.	Original Application No. 387/2014	Krishan Kant Singh V/s Imperial Leather Finisers Pvt. Ltd. , Jajmau Kanpur	
119.	Original Application No. 388/2014	Krishan Kant Singh V/s Firoj Tanneries (I) Iqbal Street, Jajmau Kanpur	
120.	Original Application No. 389/2014	Krishan Kant Singh V/s Firoj Tanneries (II) Iqbal Street, Jajmau Kanpur	
121.	Original Application No. 390/2014	Krishan Kant Singh V/s Farhat Zabi kl Tannery , Jajmau Kanpur	
122.	Original Application No. 391/2014	Krishan Kant Singh V/s Islam Tanners, Jajmau Kanpur	
123.	Original Application No. 392/2014	Krishan Kant Singh V/s Janmal Ind, Jajmau Kanpur	
124.	Original Application No. 393/2014	Krishan Kant Singh V/s H.K.Tanning, Jajmau Kanpur	
125.	Original Application No. 394/2014	Krishan Kant Singh V/s Liyakat Leather Finisers (Aman Tannery) , Jajmau Kanpur	
126.	Original Application No. 395/2014	Krishan Kant Singh V/s M.M. Leather Finisers (Anna Tannery) , Jajmau Kanpur	
127.	Original Application No. 396/2014	Krishan Kant Singh	

		V/s Sariq Tanners, Jajmau Kanpur	
128.	Original Application No. 397/2014	Krishan Kant Singh V/s Sartaj Tanners(MMZ Tannery), Jajmau Kanpur	
129.	Original Application No. 398/2014	Krishan Kant Singh V/s Star Tannery, Jajmau Kanpur	
130.	Original Application No. 399/2014	Krishan Kant Singh V/s Sunrise Tannery, Jajmau Kanpur	
131.	Original Application No. 400/2014	Krishan Kant Singh V/s Supriem Tanning Ind. , Jajmau Kanpur	
132.	Original Application No. 401/2014	Krishan Kant Singh V/s Ghaush Leather Finisher, Bhalla State, Jajmau Kanpur	
133.	Original Application No. 402/2014	Krishan Kant Singh V/s Gujrat Tanners, Jajmau Kanpur	
134.	Original Application No. 403/2014	Krishan Kant Singh V/s Rennet Eastern Exports, Jajmau Kanpur	
135.	Original Application No. 404/2014	Krishan Kant Singh V/s Salik Leather Finishers, Jajmau Kanpur	
136.	Original Application No. 405/2014	Krishan Kant Singh V/s Naj Leather Finishers, Jajmau Kanpur	
137.	Original Application No. 406/2014	Krishan Kant Singh V/s Sarfrac Tanners, Jajmau Kanpur	
138.	Original Application No. 407/2014	Krishan Kant Singh V/s Top Tanners, Jajmau Kanpur	
139.	Original Application No. 408/2014	Krishan Kant Singh V/s Iqbal Leather Ltd. , Jajmau Kanpur	
140.	Original Application No. 409/2014	Krishan Kant Singh V/s Allied Exims A-36 Leather Technology Park, Babther Unnao	
141.	Original Application No. 410/2014	Krishan Kant Singh V/s GBS Tanners B-6, Site-2, Industrial Area Unnao	
142.	Original Application No. 411/2014	Krishan Kant Singh V/s Leather Fabrics, Ind. Area Site-2, Unnao	
143.	Original Application No. 412/2014	Krishan Kant Singh V/s Model Tanners (India) Pvt. A22,23,24, UPSIDC Ind Area, LTP, Banther, Unnao	
144.	Original Application No. 414/2014	Krishan Kant Singh V/s Omega International G-11 14 Site-II, Unnao	
145.	Original Application No.	Krishan Kant Singh	

	415/2014	V/s Rohit Surfactant (Leayan Global Pvt. Ltd.) L.L.P. Banther, Unnao	
146.	Original Application No. 416/2014	Krishan Kant Singh V/s Ruksh Enterprises, B-5 Leather Technology Park Banther Unnao	
147.	Original Application No. 417/2014	Krishan Kant Singh V/s Super Tannery Ltd. Unit-III LTP Banther Unnao	
148.	Original Application No. 418/2014	Krishan Kant Singh V/s Upper India Tannery, A-40 LTP Banther, Unnao	
149.	Original Application No. 419/2014	Krishan Kant Singh V/s Alig Tannery, A-25, UPSIDC, Leather Technology Park, Banther Unnao	
150.	Original Application No. 421/2014	Krishan Kant Singh V/s M/s Daurala Organics Ltd. Daurala, Merrut	
151.	Original Application No. 422/2014	Krishan Kant Singh V/s Ms. Bathwal Udyog Ltd. Plot No. FL-03 Sector-13, GIDA, Gorakhpur	
152.	Original Application No. 424/2014	Krishan Kant Singh V/s Merino Industries Ltd. Vill- Accheja, Hapur	
153.	Original Application No. 425/2014	Krishan Kant Singh V/s M/s Umang Dairies Ltd. 3Km, Hasanpur road Gajraula, Amroha	
154.	Original Application No. 426/2014	Krishan Kant Singh V/s Shri Ram Piston & Rings Ltd. Merrut Road Ind.area Gzb.	
155.	Original Application No. 427/2014	Krishan Kant Singh V/s M/s Al-Saqib Exports Pvt Ltd. Vill- Alipur, Hapur Road	
156.	Original Application No. 428/2014	Krishan Kant Singh V/s CETP, Jajmai, Kanpur	
157.	Original Application No. 475/2014	Krishan Kant Singh V/s Tasty Dairy Specialties Ltd., Kanpur	
CASES OF COURT NO. 2			
FOR ADMISSION			
158.	M.A.No.70/2015 in Original Application No. 188/2014.	Toxics Links Vs. U.O.I & Ors	Mr. Suryanarayan, A.A.G, H.P, Adv. For the Applicant in M.A.No.70/2015.
FOR COMPLETION OF PLEADINGS			
159.	Original Application No. 489/2014 & M.A.No.803/2014.	Indian Institute of Sustainable Development Vs. U.O.I & Ors.	Mr. Gaurav Kr. Bansal, Adv. For the Applicant. Mr. Vishwendra Verma, Adv. For R-1. Mr. Vinod Kumar Solanki, Executive Officer for R-3. Ms. Savitri Pandey, Adv. For R-16. Mr. Rahul Verma with Mr. Bharat Jagat Joshi, Advs. For R-17. Ms. Kankana Arandhara, Adv. For R-18.

			Mr. Devraj Ashok, Adv. For State of Karnataka, R-10. Mr. Guntur Prabhakar, Adv. for Govt. of A.P. , R-15. Mr. M. Yogesh Kanna & J. Janani, Advs. For State of Tamil Nadu, R-13
160.	Original Application No. 499/2014.	Anupam Raghav & Anr. Vs. U.O.I. & Ors.	Ms. Pooja Dhar, Adv., For the Applicant. Mr. Vikas Malhotra and Mr. M.P. Sahay, Advs. For R-1, MoEF. Ms. Savitri Pandey, Adv. For R-2 to 5 & 10-11. Mr. Pradeep Misra, Mr. Daleep Kumar Dhyani, Advs. For R-6-9.
161.	Original Application No. 59/2012 (BPTP Ltd. Noticee No. 2) & (DLF Ltd. Noticee No. 6).	Vikrant Kumar Tongad Vs Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. , Rahul Chowdhary, Mr. Ritwick Dutta, Adv. For the Applicant. Ms. P. Batra Singh, Adv. For R-1. Mr. Hemant Saini, Adv. For Noticee No.2. Mr. Rajiv Nayyar Sr. Adv. For Noticee No. 6. Mr. Avijit Bhushan, Adv. for R-5, UPSIDC. Mr. D.K.Dhayani, Adv. For R-4, UPPCB. Mr. Ardhendumauli Kumar Prasad, Adv. for R-8. Mr. B.V. Niren & Mr. V.V. Vardhan, Advs. For CGWA/CGWB Mr. Ravi Kishore & Prashant Mathur, Advs. For the State of Andhara Pradesh.
FOR HEARING			
162.	Original Application No.9/2014 & M.A.No.79/2014, M.A.No. 265/2014, & M.A.No. 501/2014.	Safal Bharat Guru Parampara Vs. State of Punjab & Ors.	Mr. Ajeya Bhardwaj, Adv. & Ms. Sangeeta Singh, Advs. For the Applicant. Mr. Ashok Aggarwal, A.G. Punjab, Mr. Jayant K. Sud, AAG, Punjab, Mr. Jaskirat Singh Sindhu, Addl. Adv. General, PB, Mr. Vishal Dabas, Adv., Mr. Sandeep Singh, Asst. Adv. General, PB , Advs. for R-1 to 5. Mr. V.V. Vardhan and Mr. A. Mauli Kumar Prasad, Advs. For R- 6 & 7. Ms. Manisha Badoni, Adv. & Mr. Sanjay Upadhyay, Adv. For R-10.
163.	M.A No. 203/2012 & 214/2012 in Appeal No. 26/2012.	Antarsingh Patel & Anr. Vs. Union of India & Ors.	Mr. Rahul Choudhary and Ms. Preeta Dhar, Advs., for the Appellant. Ms. Puja Kalra & Mr. N.K.Jain Advs. For R-1. Mr. C.D. Singh & Ms. Mr. Anasuya, Advs. for R-2. Mr. Ishan Gaur & Mr. Ritin Rai Advs. for R-3. Mr. Sumeer Sodhi, Adv. for R-4.
164.	R.A. No. 09/2012 in Appeal No. 26/2012	Antarsingh Patel & Anr. Vs. Union of India & Ors.	-----Do-----

For orders, cause list and other information please visit our website: www.greentribunal.gov.in